

ITEM NO.4

REGISTRAR COURT. 1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 2038/2024

H S LOKESH

Petitioner(s)

VERSUS

THE LAND ACQUISITION OFFICER AND ASSISTANT COMMISSIONER & ANR.
Respondent(s)

Only SLP(C) D. Nos. 34074/2023, 34191/2023, 34727/2023, 34302/2023, 34535/2023, 34716/2023 and 34741/2023 are listed under this item.

WITH

Diary No(s). 34074/2023 (IV-A)

Diary No(s). 34191/2023 (IV-A)

Diary No(s). 34727/2023 (IV-A)

FOR CONDONATION OF DELAY IN FILING ON IA 17713/2024

FOR APPLICATION FOR SUBSTITUTION ON IA 17717/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION
FOR SETTING ASIDE THE ABATEMENT ON IA 17720/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 17722/2024

IA No. 17720/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 17717/2024 - APPLICATION FOR SUBSTITUTION

IA No. 17713/2024 - CONDONATION OF DELAY IN FILING

IA No. 17722/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 34302/2023 (IV-A)

IA No. 16045/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 16044/2024 - APPLICATION FOR SUBSTITUTION

IA No. 16043/2024 - CONDONATION OF DELAY IN FILING

IA No. 16047/2024 - CONDONATION OF DELAY IN REILING / CURING THE
DEFECTS

IA No. 16046/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 34535/2023 (IV-A)

IA No. 18083/2024 - CONDONATION OF DELAY IN FILING

IA No. 18085/2024 - CONDONATION OF DELAY IN REILING / CURING THE
DEFECTS

IA No. 18084/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 34716/2023 (IV-A)

contd...

IA No. 14458/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

Diary No(s). 34741/2023 (IV-A)

Date : 18-11-2025 This petition was called on for hearing today.

For Petitioner(s) :

**M/S. Nuli & Nuli, AOR
Mr. Dharam Singh, Adv.
Mr. Abhishekh Singh, Adv.
Mrs. Sandhya Rani Srivastava, Adv.**

For Respondent(s) : Mr. Sudarshan Lamba, AOR

**Mr. Shantanu Verma, Adv.
Mr. Amrish Kumar, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

Diary No(s). 34074/2023 and Diary No(s). 34191/2023

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 has filed counter affidavit.

Service has been dispensed with vide Hon'ble Judge in Chambers' order dated 18.07.2025 with regard to respondent No.3.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Diary No(s). 34727/2023

Service has been dispensed with vide Hon'ble Judge in Chambers' order dated 18.07.2025 with regard to respondent No.1.

contd...

Respondent No.2 has filed counter affidavit.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Remaining matters

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 has filed counter affidavit.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar